

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 180
TO BE ANSWERED ON 03/02/2023

PREMIUM SUBSIDY SHARING IN PMFBY

180. SHRI K.C. VENUGOPAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government intends to make subsidy pattern in the ratio 50:50 same as earlier or as per other Centrally Sponsored Schemes, in the ratio of 60:40 for Pradhan Mantri Fasal Beema Yojna (PMFBY) and provide relaxation in the cut-off dates of release of State Subsidy in the interest of farmers in States like Rajasthan;

(b) if so, till when; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c) : Pradhan Mantri Fasal Bima Yojana (PMFBY) has been revamped with effect from Kharif 2020 wherein the premium subsidy sharing pattern has been revised for North Eastern States from 50:50 to 90:10 between Central and State Government. The premium sharing pattern of remaining States/UTs is 50:50 subject to certain conditions. At present, no proposal to revise the subsidy sharing pattern between Centre and State to 60:40 is under consideration before the Government.

As per provisions of the PMFBY, States are required to pay advance premium subsidy before cut-off date for enrollment under the scheme based on 50% of 80% of respective share of Centre/State in corresponding previous season. 2nd Instalment of premium subsidy based on business statistics finalized on Portal is required to be paid by the States within 15 days of receiving requisition from Insurance Companies based on business statistics finalized on Portal. Payment of final subsidy is required to be paid on finalization of business statistics on portal after completion of approval/ reconciliation for the season on National Crop Insurance Portal. Central Government releases its share on receipt of share from the State Government.
